

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

Petition No. 17/2003

In the matter of

Request for exclusion of NLC Thermal Power Station – II from ABT implementation

And in the matter of

Neyveli Lignite Corporation Ltd .. Petitioner

Vs

Southern Regional Electricity Board & others ... Respondents

The following were present:

1. Shri S. Sivan, MS SREB
2. Shri H. Chandrashekar, AEE(EI.), KPTCL
3. Shri K. Srinivasa Rao, SE, SREB
4. Shri V.M. Hal, GM(SO), PGCIL
5. Shri K. Sekar, GM(Comml.), NLC
6. Shri R. Suresh, DGM(Comml.), NLC
7. Shri R. Balachandran, KSEB
8. Shri K.K. Garg, GM(Comml.), NTPC
9. Shri R.S. Sharma, ED(CD), NTPC
10. Shri S. S. Chaudry, NTPC
11. Shri M.S. Chawla, AGM(C), NTPC
12. Shri Bhanu Bhushan, D(O), PGCIL

**ORDER
(DATE OF HEARING: 7.8.2003)**

The petition has been filed by NLC, who has prayed to exclude TPS-II Stage II from the purview of ABT. Shri K. Sekar, General Manager, NLC after

arguing the matter for some time sought permission to withdraw the petition with liberty to file a fresh petition if so required.

2. In view of the prayer made, the petitioner is permitted to withdraw the petition. Liberty is granted to the petitioner to file a fresh petition in accordance with law, if so advised.

Sd/-
(K.N. SINHA)
MEMBER
New Delhi dated the 11th August, 2003

Sd/-
(ASHOK BASU)
CHAIRMAN